GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 439
ANSWERED ON 04.02.2022

BIKANER EXPRESS TRAIN ACCIDENT

439# CH.SUKHRAM SINGH YADAV:
SHRI RAM NATH THAKUR:
SMT.CHHAYA VERMA:
SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of RAILWAYS be pleased to state:

(a) the reasons responsible for the accident of Bikaner Express Train at Jalpaiguri in West Bengal;
(b) whether it is a fact that despite a frequent hike in fares, Railways is proving itself incapable of providing a reliable train travel to its passengers; and
(c) whether the Railways would fix the responsibility for this accident?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): The statutory inquiry in this matter is being conducted by Commissioner of Railway Safety, Northeast Frontier Circle, Kolkata. The cause of the accident will be established after the Commissioner of Railways Safety's Inquiry is completed.

(b): No Sir.

(c): The responsibility for the accident is fixed after completion of accident inquiry by the Commissioner of Railway Safety.

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